205

## STATEMENT IESTARRED QUES-TION NO. 17J ANSWERED ON 2ND IV ARCH. 1970

## BHILAI STEEL PLANT

THE MINISTER OF STEEL AND HEAVY ENGIISEERING (SHRI B. R. BHAGAT): I ] lace on the Table a statement correi ting reply to part (b) of Starred Question No. 170 dated 2-3-1970. (Placed in Library. See No. LT. 4169(70]..

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMF ORTANCE

SALE OF DEFECTVE TRACTORS IMPORTED FROM THE GDE AND REPORTED BLACK-MARKETING IN TRACTORS IMPORTED FROM RUMAN A AND OTHER EAST EUROPEAN COUNTRIES

SHRI SANI A NARAYANAPPA (Andhra Pradeih): Sir, I beg to call the attention 0 the Minister of Food and Agricultur, to the sale of defective tractors ir .ported from the German Democrat c Republic and the reported black marketing in tractors imported from Rumania and other East European countries.

SHRI BHUPESH GUPTA (West Bengal): Sir, m a point of order. According to j our ruling and the rule, in additiin to 'to the sale of here, the word 'alleged' should be used.

MR. CHAIRMAN: No, no. Out of order. Yes, Minister

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-LOPMENT VND CO-OPERATION LOPMENT A TO COOPERATION (SHRI ANNASAHEB SHINDE): Mr. Chairman, Sir in December, 1968, a contract was concluded between the State Trading India and the Gerrran Corporation of Democratic Republic

suppliers for the import of 3,000 numbers of RS-09 tractors. The tractor had been tested at the Tractor Training & Testing Station, Budni and found suitable for Indian conditions. In December, 1969, certain complaints about its defective working were received from Andhra Pradesh, by then nearly 1.000 tractors had already been received and another 1,000 were on the high seas. Immediately further import was suspended and a Committee of Technical Experts was appointed to make an on-the spot study of the performance of these tractors in various States. A series of discussions were thereafter held with G.D.R. suppliers and they have agreed to replace, free of cast, defective components by new modified components in all the tractors sold to the farmers or held in stock by the Corporations, They have also agreed to extend the-waranty period. In addition to the five modified tractors already under field test at different places, another tractor as finally modified by G.D.R. suppliers has been received for test at Budni.

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As for reported black-marketing in tractors imported from Rumania and East European countries, Government of India have received no specific complaints. To ensure fair distribution and prevent malpractices, imported tractors are distributed to farmers through State- Agro-Induotries Corporation. It is true that the gap between demand and supply of tractors is wide. To bridge this gap to the extent possible. Government have decided to import 35,000 tractors against 1969-70 requirements and it is likely that an equally large number may have to be imported against the current year's requirements. The scheme for import of gift tractors has also contributed to tractor availability. Government have under active consideration the promulgation of a Control Order on Sale and Distribu-